

(ख) यदि हां, तो निर्माण-कार्य कब आरम्भ किया जायेगा ?

**रेल मंत्री (प्रो० मधु बंडवले) :** (क) और (ख) कानपुर-इलाहाबाद-मोकामा-मगैर के बीच गंगा पर एक रेल पुल के निर्माण के लिए इंजीनियरी एवं यातायात सर्वेक्षण कराया गया है। कई स्थानों में से पटना के पास एक स्थान की विस्तारपूर्वक जांच की गयी है। सर्वेक्षण रिपोर्ट की तकनीकी पहलुओं का अध्ययन किया जा रहा है।

**Technical collaboration agreement signed by IDPL for the import of penicillin technology with Italian company;**

4836. SHRI BHAGIRATH BHANWAR: Will the MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any technical collaboration agreement was signed by Indian Drugs and Pharmaceuticals Limited on December 6, 1976 for the import of penicillin technology with Italian company involving Rs. 1.86 crores;

(b) whether the deal was signed in such a rush that IDPL did not even invite global tender;

(c) whether the first instalment of payment against the agreement has already been made to the Italian firm in February 1977 whereas the technology is yet to arrive the Indian shores;

(d) whether this delay is causing a loss of Rs. 15 lakh a month to India; and

(e) if so, why Government are not taking the concerned people to task?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) A technical collaboration agreement was signed by Indian Drugs & Pharmaceuticals Ltd. (IDPL) with M/s Farmafin of Italy for supply of technical know-how and strain for manufacture of Penicillin G Potassium on 6-12-1976, involving total payment of US \$4 lakhs.

(b) IDPL approached various parties in USA, UK, Japan, Italy, USSR, Switzerland, Sweden and West Germany

with whom the possibility of obtaining technical know-how and strains existed, through correspondence as well as by sending Delegation of experts during 1974-1975 and 1976. Based on the techno-economic assessment, the contract was finally entered into with M/s Farmafin of Italy on 6-12-1976. The agreement was subject to the approval of the Government.

(c) to (e) Under the terms of Agreement the payment of fees was to be made against an irrevocable Letter of Credit. The 1st instalment of US \$60,000 was payable on the effective date of agreement and payment of second instalment of US \$120,000 was linked to the transfer of technical know-how documents and strain. The first and the second instalments were paid on the 4th February and 7th June 1977 with the approval of Government. Delivery of the technical know-how documents and strain for Penicillin G Pot has been received as per agreements on 31st June 1977. On the implementation and stabilisation of new technology and strain, the production of Penicillin G pot would increase by Rs. 63 lakhs per month. The question of taking any person to task does not arise.

**मैसर्स एग्रीकल्चर एंड फर्टिलाइजर मारोशी रोड, मेरोल, बम्बई-59 में उर्वरकों का उत्पादन**

4837. श्री राम नरेश कुशवाह : क्या पेट्रोलियम तथा रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मैसर्स एग्रीकल्चर एण्ड फर्टिलाइजर मारोशी रोड, मेरोल, बम्बई-59 में उर्वरकों का उत्पादन हो रहा है ;

(ख) यदि हां, तो इसके एजेंटों को उर्वरक मण्डाई न किये जाने के क्या कारण हैं : और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री हेमवती नन्दन बहगुणा) : (क) से (ग) सूचना एकत्र की जा रही है और सभा पटल पर प्रस्तुत की जाएगी।